

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:3042  
ANSWERED ON:15.03.2013  
JNNSM I & II  
Bajwa Shri Partap Singh

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the number of projects sanctioned in Phase I and II of the Jawaharlal Nehru National Solar Mission (JNNSM), State/UT-wise;
- (b) the contribution of projects sanctioned under the mission to the National Power Grid so far;
- (c) whether instances of electricity being produced by non-Solar means being passed off as electricity produced through solar cells has come to the notice of the Government; and
- (d) if so, the corrective measures taken by the Government to prevent such unfair practices?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a) The number of projects sanctioned in Batch-I & II of Phase-I of Jawaharlal Nehru National Solar Mission (JNNSM) State/UT-wise is at Annexure.
- (b) The total power generated by the projects commissioned under this mission to the National Power Grid so far is around 420 MUs.
- (c): No, Madam.
- (d): Does not arise.

Annexure

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 3042 for 15.03.2013

A. Projects Sanctioned under Batch-I, Phase-I of JNNSM, State/UT-wise

S. No. State No. of Project

1 Andhra Pradesh 15

2 Chhattisgarh 2

3 Gujarat 1

4 Haryana 9

5 Jharkhand 8

6 Karnataka 2

7 Madhya Pradesh 3

8 Maharashtra 7

9 Orissa 9

10 Punjab 9

11 Rajasthan 49

12 Tamil Nadu 8

13 Uttar Pradesh 6

14 Uttarakhand 3

Total 131

B. Projects Sanctioned under Batch-II, Phase-I of JNNSM, State/UT-wise

S. No. State No. of Project

1 Andhra Pradesh 1

2 Maharashtra 2

3 Rajasthan 24

4 Tamil Nadu 1

Total 28